

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy):

- (a) 19-6-1962.
- (b) (i) Examination of accounts by the Liquidator.
- (ii) Recovery of Rs. 45,976 from sundry debtors.
- (iii) Proportionate refund of share money to five member cooperative societies.
- (c) The Development Commissioner had been reviewing the progress of action periodically and issuing necessary advice to the Liquidator.
- (d) Delay has been caused by difficulties encountered in the recovery of assets.
- (e) Yes, Sir, from 26-5-1960 to 15-1-1961.

Delhi Roads

1998. { Shrimati Maimoona Sultan:
Shri Karni Singhji:

Will the Minister of Transport be pleased to state:

- (a) whether Government's attention has been drawn to an article in 'The Hindustan Times' dated the 21st January, 1965, captioned 'Roads that continue to be a nightmare'; and
- (b) if so, Government's reaction thereto for improving the state of the roads in the Capital?

The Minister of Transport (Shri Raj Bahadur): (a) Yes, Sir.

(b) The roads in the Capital are mainly in the charge of the Municipal Corporation of Delhi and the New Delhi Municipal Committee. These roads were originally not designed to meet the present-day intensity of traffic and generally need strengthening and widening. The Government are alive to this problem. A Committee called the "Committee on Traffic in Delhi", appointed by the Ministry of Home

Affairs in June 1962, went into this question and made recommendations which are being implemented.

12 hrs.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

- (i) PRESENCE OF INDIAN AMBASSADOR AT NAPALEASE BANQUET TO CHINESE FOREIGN MINISTER

Shri Kapur Singh (Ludhiana): Sir, I call the attention of the Minister of External Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:

"The participation by the Indian Ambassador in Kathmandu in the banquet given by the Government of Nepal to the Chinese Foreign Minister."

The Minister of External Affairs (Shri Swaran Singh): Mr. Speaker, Sir, some time before the arrival of the Chinese Foreign Minister, Marshal Chen Yi, in Nepal, the Ambassador of India in Nepal sought our instructions as to whether he should attend banquets etc. to be given by His Majesty's Government in the Chinese Foreign Minister's honour. We instructed the Ambassador to accept the invitations of His Majesty's Government to functions arranged by them, but not other functions including those arranged by the Chinese Embassy in Kathmandu.

This has been our general approach in such matters in the past. When the Prime Minister of China visited several countries in Asia and Africa during the period from December, 1963 to February 1964, our Heads of Missions in those countries had asked for instructions and similar instructions were sent to them at that time.

China has committed aggression on our country and remains in ille-

gal and unjust possession of large portions of our territory. The Government of China spare no pains in maligning our Government, country and people. As a matter of policy, therefore, our representatives abroad do not accept invitations to functions arranged by the Chinese except in Peking, where we maintain a representative accredited to the Government of China.

When, however, the Government of a friendly country invite our representative accredited to them to a function arranged by them in honour of a visiting Chinese dignitary, our instructions to our missions are that the invitation should be accepted, as an act of courtesy to the government of the country to which they are accredited. The refusal of such invitations could be regarded as an act of discourtesy to the host country, which should be avoided.

With our neighbour Nepal, our relations are particularly close, cordial and friendly. Government consider it entirely proper that our Ambassador in Nepal responded to His Majesty's Government's invitation as he did. As I said earlier, he did so under Government's instructions.

Shri Kapur Singh: This question was earlier raised on 30th March 1964 on the floor of this House by means of a question by Shri Hem Barua and other Members in connection with a similar kind of incident at Cairo. At that time, the late Prime Minister was good enough to inform this House of the standing instructions on the subject, which stated that our representatives abroad should neither offer hospitality nor accept hospitality from members of Chinese Missions. The hon. Minister of External Affairs has now clearly dilated on the standing instructions, which are unexceptionable technically, as far as they stand. But, in this context, I would like to ask him whether our political representatives abroad are wholly ignorant of the subtle art of diplomatic megrim to indicate on such occasions that it would afford them no pleasure to

participate in honours extended by others to Chinese dignitaries?

Mr. Speaker: Government have mentioned the whole policy which they are pursuing. Now, what more does he want?

Shri Kapur Singh: It is technically correct. But I just want to know whether its implementation cannot be subjected to the gentle art of diplomatic megrim.

Shri Swaran Singh: Certainly, we expect our Missions abroad to act in a very diplomatic manner within this policy.

Shri Kapur Singh: Sir, shall I explain what is diplomatic megrim? He does not seem to understand it.

Shri Ranga (Chittoor): In the light of all that has happened till now, has not the time come when Government should reconsider the position and amend their instructions in such a way that without offending the host country our representatives would be able to excuse themselves from such functions?

Shri Kapur Singh: This is diplomatic megrim, if I might submit.

Shri Swaran Singh: We adopted this policy and even the hon. Member agrees that this appears to be a correct policy. If the suggestion that is made is that we should reconsider it, I do not think that the policy as such should be reconsidered because it is not so much the question of our attitude towards China but towards the countries to which our missions are accredited.

श्री बागड़ी (हिसार) : यह बड़े शर्म की बात है कि दस हजार मादमियों को मारने वाले चीन के साथ हम जियाफत कर रहे हैं ।

Shri Solanki (Kaira): When Marshal Chen Yi arrived in Kathmandu, certain Indian journalists, although

[Shri Solanki.]

they had the passes for entering the airport, were refused admission there. May I know what was the reason for that even in Kathmandu?

Mr. Speaker: That would be a different thing altogether.

Shri Solanki: They were covering the function.

Mr. Speaker: Whether our representatives ought to have attended it or not is the only question here.

Shri Hari Vishnu Kamath (Hoshangabad): Is the Government so oblivious of the historic pledge taken by this House on the 14th November, 1962, or has it become such an invertebrate wonder that it develops cold feet where Chinese dignitaries are concerned; in post-prandial speeches at this banquet did the Chinese Foreign Minister praise, maybe rightly so, Nepal's non-alignment policy but vilified India by saying that India, though apparently non-aligned, is really aligned; and was the banquet given by President Nasser to the Chief of the German Democratic Republic, Herr Ulbricht, not attended by our Ambassador in Cairo though GDR is a friendly State; if so, what are the reasons for these anomalous and egregious standards?

Mr. Speaker: He knows himself the distinction.

Shri Hari Vishnu Kamath: I do not; let him explain.

Mr. Speaker: We have not recognised the GDR.

श्री मधु लिमय (मुंगेर) : उन्होंने कोल्ड फीट की बात की है उसका जवाब भ्राना चाहिये ।

Shri Swaran Singh: About the first part, really I do not know whether a reply is necessary; but I would say that there is no question of cold feet

at all. We are pursuing a policy which is a correct policy and I have enunciated that policy. If in the course of a function somebody makes a speech which is not to our liking, that does not mean that we should not attend such function; and, at our functions we can make any speeches that we like. Therefore, if we adopt this as a policy that we are not going to attend any function or we are not to participate in them anywhere if any speech of any type is going to be made against us, I do not think it will be a very wise thing for us to do.

Shri Hari Vishnu Kamath: On a point of order, Sir. May I tell the Minister that at many foreign capitals in Europe and America, such incidents take place sometimes where there are diplomatic functions; and on one occasion Mr. Khrushchev made a speech that was deemed as hostile to Britain and America, their ambassadors walked out of the function? Here they are boneless wonders, and get cold feet. That is the right description of the Government. Have they got any courage and guts?

Mr. Speaker: Shri Hem Barua.

Shri H. N. Mukerjee (Calcutta Central): Could we not have a clarification? The answer does not. . .

Shri Hari Vishnu Kamath: Disgraceful conduct. Shameless.

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy): You are shameless.

Shri Hari Vishnu Kamath: I repeat, shameless. I did not say, "You are shameless". The Government is shameless.

श्री बागड़ी : जो हिन्दुस्तान की धरती पर कब्जा करके उसे बरबाद कर रहा है उसको हम ऊपर से उड़ कर जाने की इजाजत दें ?

Mr. Speaker: Would this end here?

Shri Hari Vishnu Kamath: What does he mean by saying, "You are shameless"? I said, the Government is shameless. The Government is an impersonal entity. For this it deserves the highest condemnation.

Mr. Speaker: If hon. Members indulge in such invectives....

Shri Hari Vishnu Kamath: I did not; he provoked me.

Mr. Speaker: The hon. Member himself.....

श्री बागड़ी : सारे हिन्दुस्तान को तो हम उठा रहे हैं चीन के खिलाफ . . .

अध्यक्ष महोदय : इस बात को मैं बर्दाश्त नहीं कर सकता। जब चाहते हैं मेम्बर बोलने लगते हैं। मैंने पहले भी इशारा किया, एक दफे हो गया, दो दफे हो गया, आज भी हो गया। हर रोज यह होता है कि कुछ मेम्बर साहबान ऐसे हैं जो मुझे बोलने नहीं देते और काम में आस्ट्रक करते हैं। यह एक दिन की बात नहीं है, हर रोज की बात है और रोज इस तरह कार्रवाई चलती है। इस चीज को बर्दाश्त नहीं किया जा सकता। हाउस को इस पर खास ध्यान देना होगा। श्री कामत सवाल कर रहे हैं, मैं उनको जवाब दे रहा हूँ। मैं खड़ा हूँ, दर्भान में और लोग खड़े हो जाते हैं, जब मैं बोल रहा हूँ।

श्री मधु लिमये : यह भी कोई कानून है कि कामत जी सवाल पूछ रहे हैं और मन्त्री महोदय की तरफ से जवाब नहीं आ रहा है। आप हमेशा उनको क्यों बचाते हैं ?

श्री फ० गो० सेन (पूर्णिया) : वह माननीय सदस्य क्या बोलते हैं, हमें पता नहीं लगता।

श्री बागड़ी : अगर मैं आपके हुक्म के बाद बोलू तो आप मुझे कह सकते हैं कि मैं काम में स्कावट डालता हूँ। एक कायदा है, क मेम्बर अपनी बात कहता है, आप उसे

रोक देते हो तो उसको रुक जाना चाहिए। मैं अगर आपके रोकने के बाद बोलता हूँ तब तो आप कहें कि मैं रोकने के बाद भी बोलता हूँ। मैं एक बात कहता हूँ कि आज सारे देश को तो चीन के खिलाफ उभारा जा रहा है जिसने हमारी जमीन पर कब्जा कर लिया है और दूसरी तरफ चीन के साथ ज्यादा उदायी जाती हैं। इस बारे में देश के विभाग में जो गलतफहमी है उसे साफ कर देना चाहिए। मैंने यह बात कही है। अगर आपने रोका होता कि यह बात न कहो और फिर भी मैं कहता तो यह गलत होता।

अध्यक्ष महोदय : मुझे यह सुन कर हैरानी है कि मैंने उनको कभी रोका नहीं और वह मेरे रोकने के बाद कभी बोले नहीं। मुझे इस बात से बड़ी तसल्ली हो गयी कि आप मेरे रोकने पर बोलते नहीं। मैं इसके लिए आपका धन्यवाद करता हूँ और आयन्दा भी मनाकर रहूंगा इस बात के लिए।

श्री कपूर सिंह : सारा सदन आभारी है।

अध्यक्ष महोदय : सारा सदन तो आभारी है, मगर इस तरह काम नहीं चल सकता। मैं इस बात को देखता चला आ रहा हूँ कि जब यह माननीय सदस्य देखते हैं कि मैं नाराज होने लगा हूँ और शायद भागे ऐक्शन लूँ तो बैठ जाते हैं। तो यह ट्रिक रोज नहीं चल सकेगी। इसका क्युमूलेटिव इफेक्ट देखना होगा। इस चीज को एक दफा से लिमिट नहीं किया जा सकता। यह आपका तरीका हो गया है रोज का, यह कहां तक चल सकेगा। इस बात को मैं नहीं चला सकता और मैं हाउस से दरखास्त करूंगा कि अगर वह काम चलाना चाहता है तो इस पर ध्यान दे।

श्री रामेश्वरानन्द (करनाल) : मैं आप का ध्यान खींचना चाहता हूँ।

अध्यक्ष महोदय : जब मैं खड़ा हूँ तो कोई मेम्बर खड़ा नहीं हो सकता।

श्री गुलशन (भॉटडा) : मुझे कुछ भर्ज करना है...

अध्यक्ष महोदय : जब उनको नहीं बोलने दिया तो आपको कैसे कह सकता हूँ।

पुनर्वास मंत्री (श्री त्यागी) : मैं कुछ भर्ज करना चाहता हूँ।

अध्यक्ष महोदय : पहले मिनिस्टर साहब से जवाब ले लेने दीजिए।

Shri Hari Vishnu Kamath: May I request you to ask the Minister to clarify the position?

Mr. Speaker: I am asking him.

Shri Swaran Singh: About the function in Cairo, the distinction is quite clear. This was in honour of dignitary of a country with which we have not got diplomatic relations.

Shri Hari Vishnu Kamath: May I still implore you to consider that my question has not been answered?

श्री शिव नारायण (बांसी) : आपने त्यागी साहब को रोक दिया और दूसरे लोग खड़े हो रहे हैं।

अध्यक्ष महोदय : मैंने त्यागी साहब को बुलाया है।

श्री त्यागी : मैं जनाब से यह भर्ज करना चाहता हूँ कि मैंने कई बार यह महसूस किया है कि जनाब को तकलीफ होती है अगर हाउस में उस ढंग से और उस कायदे से काम नहीं होता जैसी कि आपकी इच्छा है। मैं अक्सर मेम्बरान अपोजीशन से मिला हूँ और मैंने पाया है कि एक एक मेम्बर आपकी इज्जत करता है। आपके हुकम पर, जनाब घाली, अपोजीशन का हर मेम्बर भी सर झुकाता है, आज तक किसी ने आप पर अंगुष्ठनुमायी नहीं की है...

अध्यक्ष महोदय : आप जो कुछ और कहना चाहते हैं कहें।

श्री त्यागी : मैं यह भर्ज करता हूँ कि हाउस का हर मेम्बर आपकी इज्जत करता है। मेरी राय है कि आप बिजनेस एडवाइजरी कमेटी की मीटिंग बुला लीजिए और उससे मशविरा कर लीजिए और जो वह फैसला करेगी हाउस के सब मेम्बर उसको मानेंगे।

श्री प्रकाशवीर शास्त्री (बिजनौर) : त्यागी जी ने जो कहा उसके सम्बन्ध में मैं एक निवेदन करना चाहता हूँ। त्यागी जी सरकार को भी यह संकेत दे दें कि सरकार की तरफ से जो जवाब दिए जाएं वे सन्तोषप्रद हों। प्रश्नों को टालने की कोशिश न की जाए। अगर ऐसा किया जाए तो सदन में यह स्थिति पैदा नहीं होगी। लेकिन अगर सरकार इसी प्रकार सवाल को टालती रहेगी तो फिर भी यह स्थिति बनने की सम्भावना हो सकती है।

Shri Hari Vishnu Kamath: May I request you to direct the hon. Minister to answer the point raised by me? I said that in all these....

अध्यक्ष महोदय : यह जो त्यागी साहब सवाल उठाया है उसके बारे में कुछ मेम्बर साहिबान कुछ कहना चाहते हैं। स्वामी जी, आपको क्या कहना है ?

श्री रामेश्वरानन्द: यह विषय बहुत महत्वपूर्ण है। जब सरकार की ओर से असन्तोषप्रद उत्तर आते हैं तो हमें बोलना पड़ता है। हम यह अनुभव करते हैं कि इससे आपको कष्ट होता है लेकिन हमारा आशय आपको कष्ट पहुंचाने का नहीं है। अगर इस प्रकार असन्तोषप्रद उत्तर आते हैं और उन पर हमारी कोई भी प्रतिक्रिया नहीं होती है तो इसका यह अर्थ समझा जाता है कि हम भी उन के साथ अन्याय में शामिल हैं। इसी लिए हम बोलते हैं। किसी की इच्छा आपको कोई कष्ट पहुंचाने की नहीं है।

श्री गुलशन : आपने हाउस में यह नियम बनाया हुआ है कि जिस मेम्बर के नाम में बवाल हो और जिसके उस पर हस्ताक्षर हों

वही बोले । लेकिन मैंने देखा है कि अक्सर दूसरे मेम्बर भी खड़े होकर बोलने लगते हैं । इसका कारण यह है कि सन्तोषप्रद उत्तर नहीं आते । इसलिए जो नियम आपने बना अथवा उनका पालन करना है तो गवर्नमेंट को चाहिए कि वह भी सहयोग दे और ठीक उत्तर दे । हम आपके साथ हैं ।

Shri Hari Vishnu Kamath: May I now request you very earnestly to ask the hon. Minister to clarify the position? For, as I said, as far as I know, in most sophisticated capitals of the world where there are trained diplomats who know their job well, this has happened; it has happened in Washington, it has happened in Moscow, and it has happened in London and in Paris where after a banquet or some such function.

Mr. Speaker: Shri Kamath is pursuing his earlier question. But I am worried by the point raised by Shri Tyagi.

Shri Hari Vishnu Kamath: I thought that that had been disposed of. That was why I raised my point, because the hon. Minister did not clarify that part of my question.

Where the diplomats who attended a function felt offended by any remarks made by any dignitary against their country, they had no hesitation in walking out of the function; they have done it in Moscow, in Washington and other places. But our people have developed cold feet under instructions from Government.

Shri Swaran Singh: It is incorrect that our diplomats develop cold feet in such situation. There have been occasions where when any remarks had been made against India, protests had been lodged; and these protests have been lodged on many occasions in different parts of the world.

Shri Hari Vishnu Kamath: That is only paper protest. Why should they not walk out of the function?

Shri Swaran Singh: Even here, if there had been any clear pointer or India had been mentioned, certainly our Ambassador was expected to exercise his discretion and to lodge a suitable protest. But this should be left generally to the discretion of our Ambassador who might be attending such a function.

I agree to the general proposition which Shri Kamath has stated that if in any functions or in any meetings any statements are made which are against our country then certainly our Ambassador should make a proper protest either by a statement or by leaving the function depending upon the circumstances. There is no controversy on this principle, which I accept, and our Ambassadors are expected to follow this.

Shri Hari Vishnu Kamath: Why do they not walk out? They have no guts and no courage to do so.

Shri Hem Barua (Gauhati): The average Indian citizen has set up a high moral standards by refusing to hobnob with the Chinese, whereas our Government's official representatives are actively co-operating and fraternising with the Chinese even after the Chinese have attacked us. In the context of that, may I know how do Government reconcile this double standard with the actual facts as they are today?

Shri Swaran Singh: There are no double standards. No one is hobnobbing with the Chinese, nor is it correct to say that they are co-operating with the Chinese. Attending a function arranged by a friendly country, to which our ambassador is accredited, is neither hobnobbing, nor does it amount to co-operating, with the Chinese. So this suggestion is unwarranted.

Shri Hem Barua: He has not replied to my question.

Mr. Speaker: Now the answer has been given.

Shri Hem Barua: An Indian citizen does not go to a Chinese function or any function arranged in their honour....

Mr. Speaker: There is nothing more to be said.

Shri Hem Barua: Are we to understand that we can also attend these functions, that is, Indian citizens can also attend these functions?

Mr. Speaker: He will resume his seat. **Shri Yashpal Singh.**

श्री यशपाल सिंह (कैराना) : क्या यह सच है कि चीन में जगह जगह वहां पर नैपाली चीनी मैदी संघ बने हुए हैं और वह नैपाली चीनी मैदी संघ की संस्थाएं हमेशा हिन्दुस्तान के ऐम्बैसेडर को बुलाती हैं और हिन्दुस्तान के ऐम्बैसेडर इनमें जाकर हमेशा बीच में बैठते हैं क्योंकि वह चीन की और नेपाल की मैदी कायम करना चाहते हैं और क्या ऐसा करना उनके लिए उचित है ?

श्री स्वर्ण सिंह : मुझे वाकफियत नहीं है लेकिन मेरे ब्याल में ऐसा नहीं है कि वे वहां ऐसे किसी जलसे में जाते ।

The Minister of Home Affairs (Shri Nanda): The External Affairs Minister will answer it.

Mr. Speaker: At 5.30 p.m. the External Affairs Minister would answer it.

Shri S. M. Banerjee: Let the Rehabilitation Minister also be present then.

12:22½ hrs.

PAPERS LAID ON THE TABLE

GOVERNMENT RESOLUTION RE: APPOINTMENT OF CENTRAL WAGE BOARD FOR THE HEAVY CHEMICALS AND FERTILISER INDUSTRIES

The Minister of Labour and Employment (Shri D. Sanjivayya): I beg to lay on the Table a copy of Government Resolution No. WB-12(1)/64 dated the 3rd April 1965, regarding appointment of the Central Wage Board for the Heavy Chemicals and Fertiliser Industries. [Placed in Library, See No. LT-4143/65.]

NOTIFICATION AMENDING DELHI MOTORS VEHICLE_s RULES

The Minister of Transport (Shri Raj Bahadur): I beg to lay on the Table a copy of Notification No. F.19(9)/64-PR(T) published in Delhi Gazette dated the 17th December, 1964, making certain amendment to the Delhi Motor Vehicles Rules, 1940, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library, See No. LT-4144/65].

ROLLER MILLS WHEAT PRODUCTS (PRICE CONTROL) SECOND AMENDMENT ORDER

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): I beg to lay on the Table a copy of the Roller Mills Wheat Pro-

12.22 hrs.

RE: CALLING ATTENTION NOTICE (Query)

Mr. Speaker: There was another call attention notice by many Members. **Shri Tridib Kumar Chaudhuri** is the first signatory. It was calling the attention of the Minister of Home Affairs to the situation arising out of the sealing of the India-East Pakistan border. I got letters this morning also. I have referred it to the Minister. The Members want an immediate answer to be given, because the situation is worsening. I have asked the Minister to make a statement at 5.30 p.m. today. Would it be all right?